

**JHARKHAND HIGH COURT, RANCHI**

**NOTIFICATION**

**THE 16<sup>TH</sup> NOVEMBER, 2011**

**No. 233 A** : Consequent upon promotion of 17 Officers of Sub Judge Cadre to the rank of District Judge subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification Nos. 6/stha. Pro. (variya)-701/2001 ka.-6730-6746, Ranchi dated 14<sup>th</sup> November, 2011 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2.	3.
1.	Sri Raj Kumar Tuli, Chief Judicial Magistrate, Jamtara	District & Sessions Judge, Hazaiabagh
2.	Sri Manoj Srivastava, Chief Judicial Magistrate, Lohardaga	District & Sessions Judge, Dumka
3.	Sri Vijay Kumar No. 1, Chief Judicial Magistrate, Daltonganj	District & Sessions Judge, Palamau at Daltonganj
4.	Sri Deepak Kumar, Chief Judicial Magistrate, Jamshedpur	District & Sessions Judge, Jamshedpur
5.	Sri Jai Prakash Singh, Chief Judicial Magistrate, Chaibasa	District & Sessions Judge, Hazaiabagh
6.	Sri Arjun Modi, Sub-Judge, Bokaro	District & Sessions Judge, Bokaro
7.	Sri Sita Ram Prasad, Chief Judicial Magistrate, Ranchi	District & Sessions Judge, Ranchi
8.	Sri Chandresh Kumar, Sub-Judge I-cum-A.C.J.M, Garhwa	District & Sessions Judge, Giridih
9.	Sri Arun Kumar Singh No. 2, Chief Judicial Magistrate, Latehar	District & Sessions Judge, Giridih
10.	Sri Shiv Pujan Tiwari, Chief Judicial Magistrate, Pakur	District & Sessions Judge, Garhwa
11.	Sri Anil Kumar Singh No. 1, Chief Judicial Magistrate, Sahebganj	District & Sessions Judge, Palamau at Daltonganj
12.	Sri Prabhat Kumar Upadhyay, Chief Judicial Magistrate, Dhanbad	District & Sessions Judge, Dhanbad
13.	Sri Chandra Shekhar Pandey, Chief Judicial Magistrate, Gumla	District & Sessions Judge, Godda
14.	Sri Chandra Bhushan Singh, Sub-Judge I-cum-A.C.J.M, Saraikela	District & Sessions Judge, Sahebganj
15.	Sri Krishna Ranjan, Under Secretary, Law (Judicial) Department, Ranchi	District & Sessions Judge, Ranchi
16.	Sri Vijay Shankar Shukla, Sub-Judge I-cum-A.C.J.M, Dumka	District & Sessions Judge, Chaibasa

By order of the Court,

**Sd/- P. R. Dash**  
Registrar General

**Memo. No. .... /Apptt.**

**Dated Ranchi, the 16<sup>th</sup> November, 2011**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

**Sd/- P. R. Dash**  
Registrar General

16/11/11